

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 339 OF 2016 &
IA NO. 736 OF 2016**

Dated: 4th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd.

.... Appellant(s)

Vs.

Real Power Pvt. Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Apoorv Kurup

Counsel for the Respondent(s) : Mr. Raunak Jain for R-1

ORDER

Office to verify whether there is any delay in filing this appeal.

List the matter on **16.01.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt